

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2724
TO BE ANSWERED ON 12th AUGUST, 2026

BHARAT TAXI - COOPERATIVE-MODEL MOBILITY PLATFORM

2724: SMT. REKHA SHARMA

DR. ANIL SUKHDEORAO BONDE:
SHRI RAJESH PARMANAND SHUKLA:
SHRI BRIJ LAL:
SHRI KESRIDEVSINH JHALA:
SMT. MAYA NAROLIYA:
SHRI SHAMBHU SHARAN PATEL:
SHRI NAVEEN JAIN:
SHRI SAMIK BHATTACHARYA:
SHRI MADAN RATHORE:
SMT. SADHNA SINGH:
SHRI SADANAND MHALU SHET TANAVADE:
SHRI SUBHASH BARALA:
SHRI RAJINDER GUPTA:

Will the Minister of COOPERATION be pleased to state:

- (a) the current status of Bharat Taxi, operated by Sahakar Taxi Cooperative Limited, including the number of registered drivers and customers, as on date;
- (b) the cities in which the service is currently operational and the details of its proposed expansion to other cities, including the timeline for reaching 500 cities;
- (c) the manner in which the driver-owned cooperative model is expected to ensure better earnings and welfare for drivers as compared to existing app-based ride-hailing platforms; and
- (d) whether any regulatory or financial support has been extended by Government for the expansion of this initiative ?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a & b) Bharat Taxi, a cooperative-led digital App mobility platform operated by Sahakar Taxi Cooperative Limited (STCL), a multistate cooperative society is officially launched in the

cities of Delhi-NCR, Gujarat, Maharashtra and Rajasthan. As on 04.08.2026, the platform has 8.48 lakh registered Sarathis (drivers) and 44.27 lakh registered customers.

The rollout of services of Bharat Taxi in other cities and States is taken by Sahakar Taxi Cooperative Limited (STCL) subject to operational requirements and necessary approvals. Expansion is undertaken based on factors such as operational preparedness, availability of Sarathis, completion of statutory requirements, and coordination with the concerned State Governments, cooperative institutions, and other stakeholders.

(c) Bharat Taxi has adopted a cooperative-led operating framework to ensure affordability, transparency, and driver welfare. Key measures include:

- i. Adoption of a zero-commission model for drivers;
- ii. Transparent and predictable fare structures without hidden charges;
- iii. Subscription-based participation to stabilise driver earnings
- iv. Facilitation of social security measures such as insurance coverage and welfare linkages for driver-members; and
- v. Expansion through collaboration with State Governments, cooperative institutions, and public bodies to enhance adoption and accessibility.

(d) Bharat Taxi, run by Sahakar Taxi Cooperative Limited (STCL) is registered under the provisions of the Multi-State Cooperative Societies Act, 2002. The Society functions in accordance with the provisions of the Act and its registered Bye-laws. No financial support has been provided by the Government for expansion of Bharat Taxi platform.
